

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/941(KB)2018
IA(I.B.C)/953(KB)2023,
IA(I.B.C)/956(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	STATE BANK OF INDIA VS MADAN,S WINE STORES PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physical)

Ms. M. Saha, Adv. : For IRP
Mr. Jitendra Lohia, IRP

O R D E R

1. Ld. Counsel for the IRP present. IRP present in person.
2. **IA(I.B.C)/953(KB)2023**
 - i. This IA has been filed for taking on record the list of the creditors at page 12. This IA is accompanied by an affidavit of IRP at page 18. The same is taken on record. IA is, accordingly, allowed and **disposed of**.
3. **IA(I.B.C)/956(KB)2023**
 - i. This IA has been filed for taking on record report of constitution of CoC at page 10. This IA is supported by an affidavit at page 17. The same is taken on record. IA is accordingly, allowed and **disposed of**.
4. Post CP for further Progress Report on **3/07/2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**